

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No.140 of 2020 (SZ)**

Tribunal on its own motion  
Suo Motu based on the news item in  
Dinamalar Newspaper  
Chennai Edition dated 30.07.2020,  
"Will Perungudi Lake become an Ecological Park?"

...Applicant

Versus

The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai and Ors.

...Respondent

**INDEX**

<b>S.No</b>	<b>Description</b>	<b>Page No.</b>
<b>1.</b>	<b>REPORT FILED ON BEHALF OF THE RESPONDENT - TAMILNADU POLLUTION CONTROL BOARD</b>	<b>1 - 3</b>

**Filed by**  
**Thiru.S. Sai Sathya Jith,**  
**Advocate, Chennai**



BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI

Original Application No.140 of 2020 (SZ)

(Through Video Conference)

IN THE MATTER OF:

Tribunal on its own motion  
Suo Motu based on the news item in  
Dinamalar Newspaper  
Chennai Edition dated 30.07.2020,  
"Will Perungudi Lake become an Ecological Park?"

...Applicant

Versus

The Principal Secretary to Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai and Ors.

...Respondent

**REPORT FILED ON BEHALF OF THE RESPONDENT -**  
**TAMILNADU POLLUTION CONTROL BOARD**

I, J. Josephine Sahayarani D/o. Jesu Rajan aged about 56 years, having office at No. 76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 and I am filing this Report on behalf of the Respondent and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 07.10.2021 and directed inter alia as follows:-

*J. Josephine Sahayarani*  
16/11/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

*"The report of the Tamil Nadu Pollution Control Board shows that the water sample contains BOD, which does not conform to the standard provided. They have not mentioned about the reason for excess BOD in the water. When this was pointed out, the learned counsel appearing for the Tamil Nadu Pollution Control Board submitted that, it may be due to discharge of sewage water. If that be the case, the observations made by the Tamil Nadu Pollution Control Board that the Total Coliform is in conformity with the standard provided will have to be revisited"*

3. It is respectfully submitted that in the report of analysis of lake water sample collected on 05.10.2020 the excess BOD observed to the tune of 25 mg/l as analysed and reported before the Hon'ble National Green Tribunal (SZ) may be due to the carry-over of organics from the surface runoff during rainy days and may be due to the degradation of plants in the water body and degradation of leaves from the trees/plants located around the water body.

4. It is respectfully submitted that in compliance of the Hon'ble Tribunal's direction, the said lake was inspected on 06.01.2022 and noticed that there is no discharge of sewage into the lake. The water sample was again collected on 06.01.2022 from the said water body and sent to the TNPCB's Laboratory for analysis of the pollutant parameters such as pH, TSS, TDS, DO, BOD, COD, Heavy metals, Total Coliform and Faecal Coliform to assess the quality of water in the said water body. The report of analysis of the same reveals that the following parameters exceed the limits

- i. BOD is found to be 21 mg/l as against the bathing water standard of 3mg/l(Designated Best Use)

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.

- ii. Total coliform is found to be 700 MPN/100ml (Designated Best use)

5. It is respectfully submitted that direction were issued vide proceedings dated 18.06.2021 to existing Perungudi 54 MLD & 60 MLD STPs and to proposed Perungudi 60 MLD STP to comply with the following condition among others within three months.

- a) The CMWSSB shall complete the underground sewage system for the unsewered area to ensure that the untreated sewage presently let into nearby land and water bodies shall be stopped and to ensure 100% treatment of sewage.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to take this Report on record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*J. for 2022*  
16/12/22

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

**BEFORE ME**

**VERIFICATION**

I, J. Josephine Sahayarani S/o Jesu Rajan working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032 do hereby submit that the contents of above report are true to the best of my knowledge through records.

*J. for 2022*  
16/12/22

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.



**THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No.140 of 2020  
(SZ)**

Tribunal on its own motion  
Suo Motu based on the news item in  
Dinamalar Newspaper  
Chennai Edition dated 30.07.2020,  
"Will Perungudi Lake become an  
Ecological Park?"

...Applicant

Versus

The Principal Secretary to  
Government,  
Public Works Department,  
Govt. Secretariat, Fort St. George,  
Chennai and Ors.

...Respondent

**REPORT FILED ON BEHALF OF  
THE RESPONDENT - TAMILNADU  
POLLUTION CONTROL BOARD**

Advocate for Respondent No.TNPCB  
Thiru. S. Sai Sathya Jith,  
Advocate, Chennai.

Date: 17.02.2022.

Date of hearing on: 03.03.2022

